## GOVERNMENT OF INDIA HOME AFFAIRS LOK SABHA

UNSTARRED QUESTION NO:4281 ANSWERED ON:20.12.2011 BIO METRIC DATABASE OF CRIMINALS Panda Shri Baijayant

### Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether the Government has any proposal to develop a bio-metric database of criminals;

(b) if so, the details thereof;

(c) whether this bio-metric database would be made available to all the police units in the country; and

(d) if so, the details thereof?

# Answer

### MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI JITENDRA SINGH)

(a): Yes, Madam.

(b): Government collects and maintains the fingerprints of criminals at National Level through NCRB's Finger Print Bureau. Moreover, MHA has planned to use this database and further enhance the same by implementation of Bio-metric devices and creation of a National Finger Printing Database under Specialized Infrastructure and Solution in Crime & Criminal Tracking Network Systems (CCTNS).

### (c): Yes, Madam.

(d): Under the Specialized Infrastructure component under CCTNS project, Bio-metric would be made available in around 15,000 Police stations and 6,000 higher offices. The database so developed under this will be maintained at National and State Crime Records Bureaus. The entire database will be made available for search and match among States/ UTs and at Centre.